

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 499 of 2020

Lovely Bibi.Petitioner

-Versus-

The State of Jharkhand & Ors.Opp. Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxx

For the Opp. Parties : xxx

05/ 23.04.2021

In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

Pursuant to the order dated 19.02.2021 a show-cause has been filed regarding compliance of the Court's order.

However, since none appears for the parties in view of the call given by the State Bar Council, put up this case after three weeks.

[Dr. S.N.Pathak,J]

P.K.S.